

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211
C.P. (IB)/72(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

M/s. A.R.Company

.....Applicant

V/s

M/s.Sadbhav Engineering Limited

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parveen Kumar Agarwal, Adv

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w. Mr. Ravi Pahwa, Adv.

ORDER

Ld. Counsel for the respondent seeks time to file reply. He is directed to file the same within one-week. Applicant is directed to file NeSL certificate.

List for further consideration on 19.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)